



**Sanctioned strength, vacancy position etc. of officers & staff (Non Judicial) of district
Judiciary (CJM-cum-CJ(Sr. Divn.) Seppa
(For substantive posts only)**

Sl. No.	Name of all the posts (in order of regular scale of pay as per ROP Rules / If a cadre consists of more than one post, all posts should be indicated in the list Example indicated below is not exhaustive)	Name of incumbent	Normal mode of recruitment (Direct/Promotion), as per existing Rules/Notifications etc. (indicate compassionate appointment, if any)	Recruiting authority (Guahati High Court/Head of the establishment whichever is applicable)	Whether the post is unreserved or Reserved for SC/SY(P)/ST(H)/OB C/MOBC/PWD/Woman	Govt. Sanction letter No. & date or creation of the post (Chronologically)
1.	Sheristedar	Shri Hendar Ngomdir	Direct	High Court	ST	No. HC.XXXVII-87/2013/4257/R.Cell dated 18/07/2013
2.	Peshkar	Shri Mobia Rabin	Direct	High Court	ST	No. HC.XXXVII-87/2013/4257/R.Cell dated 18/07/2013
3.	UDC	Shri Likha NIKAM	Direct	High Court	ST	No. HC.XXXVII-87/2013/4257/R.Cell dated 18/07/2013
4.	Peon-I	Shri Raj Sono	Direct	High Court	ST	No. HC.XXXVII-87/2013/4257/R.Cell dated 18/07/2013
5.	Driver	Shri Bomdak Gara	Direct	High Court	ST	No. HC.XXXVII-87/2013/4257/R.Cell dated 18/07/2013
6.	Stenographer Grade-II	Not yet appointed	Direct	High Court		No. HC.XXXVII-87/2013/4257/R.Cell dated 18/07/2013
7.	Peon-II	Not yet appointed	Direct	High Court		No. HC.XXXVII-87/2013/4257/R.Cell dated 18/07/2013
8.	LDC	Not yet appointed	Direct	High Court		No. HC.XXXVII-87/2013/4257/R.Cell dated 18/07/2013
9.	Process Server (not appointed)	Not yet appointed	Direct	High Court		No. HC.XXXVII-87/2013/4257/R.Cell dated 18/07/2013
10.	Sweeper	Smti Pachi Pabing	Direct	Head of establishment	ST	Jud/Court-95/2014, dated 11/12/14
11.	Chowkidar	Shri Takori Brah	Direct	Head of establishment	ST	Jud/Court-95/2014, dated 11/12/14
12.	Bungalow Peon	Miss Manjoli Tayeng	Direct	Head of establishment	ST	Jud/Court-95/2014, dated 11/12/14

Full signature & designation of Dealing assistant with date

Hingudi
Full signature of Sheristedar/Head Assistant (whichever is applicable) with date

SHERISTADAR
O/o the CJM-cum-Civil Judge
(Sr Divn) Seppa

[Signature]
Chief Judicial Magistrate
Full Signature of Presiding Officer with date & seal
Seppa
East Kameng District